

Amalgamation of Sales Tax with Excise Duties

*577. SHRI HARDAYAL DEVGUN : Will the Minister of FINANCE be pleased to state:

(a) the details of the recommendations made by the Fifth Finance Commission with regard to the amalgamation of the sales-tax with the excise duties; and

(b) the reaction of Central Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) and (b). The Fifth Finance Commission submitted their Final Report to the President on the 31st July, 1969. The Report is under examination and as soon as decisions are taken in regard to the action on the recommendations, the report along with an explanatory memorandum on the action taken will be laid on the table of both Houses of Parliament as required by Article 281 of the Constitution of India.

WRITTEN ANSWERS TO QUESTIONS

Alumina Plants in Public Sector

*571. SHRI S. K. TAPURIAH : Will the Minister of PETROLEUM AND CHEMICALS, AND MINES AND METALS be pleased to state:

(a) whether in view of the new agreements and commitments to export alumina, Government are considering to set up new alumina plants in the public sector; and

(b) if so, what are the prospective sites and the time by which the proposals will materialise ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS, AND MINES AND METALS (SHRI JAGANATH RAO) : (a) Enquiries for the import of alumina on a long term basis have been received from different countries but no agreement or commitment has so far been made for the export of alumina to any country. Keeping in view the possibilities of export of alumina, the National Industrial Development Corporation have been commissioned in the first instance to prepare a Detailed Techno-economic Feasibility Report for an export-oriented alumina plant in Gujarat.

(b) Details regarding location and time schedule will be available only on the completion of the feasibility study.

Production at Private Sector Oil Refineries

*578. SHRI ZULFIQUAR ALI KHAN :
SHRI MEETHA LAL MEENA :
SHRI R. K. AMIN :
SHRI H. AJMAL KHAN :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) the total prescribed production limit of the private sector Oil Refineries in the country;

(b) whether the private sector refineries are running according to their prescribed limit or in excess of the limit, if so, whether there are plans to cut down their output; and

(c) if so, whether it would affect the supply and demand position of oil and petroleum products in the country ?

THE MINISTER OF PETROLEUM & CHEMICALS AND MINES AND METALS (Dr. TRIGUNA SEN) : (a) The capacities as noted in the Industrial licences issued to the three private sector refineries processing imported crude oil amount to 4.575 million tons.

(b) and (c). The present operating levels of these refineries are 7.30 million tons per annum. These levels are not likely to be reduced for the present, in view of the demands for petroleum products.

आली मुद्रा तथा लेखावाह्य धन

579. श्री राम स्वरूप बिद्यायी:
श्री झा० सुन्दर लाल:
श्री नारायण स्वरूप शर्मा:
श्री भ्रम प्रकाश श्यामि:
श्री अविचन:

क्या वित्त मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या सरकार ने कभी अनुमान लगाया है कि कुल कितनी मुद्रा जारी की गई है ;